

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
REVISED CAUSE LIST FOR 14/08/2018 (TUESDAY)**

S.No.	File No.	Case Particulars	Purpose
1	548 (For review of order dated 21/02/2018 File No. 377)	Gursewak Singh, Chand Kishore and Jang Bahadur Singh	Arguments
1	478 (For review of order dated 30/01/2018 File No. 227)	Navkettan Agricultural Marketing Cooperative Society Limited	Filing requisite application & arguments

*Be uploaded
RL*